

**NOTIFIED CASES CAUSELIST For Friday The 23<sup>rd</sup> July 2021**  
**COURT NO. 13 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24812)**  
**AT 12:00 PM**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1	C.M.P./476/2019	ASHESHWAR MUNDA <b>vs</b> SHEONATH SINGH	BALESHWAR YADAV	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
2	C.M.P./492/2019	SHANKAR PRASAD SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY PR SECRETARY H R D DEPARTMENT	KUMARI RASHMI	SANJEEV THAKUR SANJAY PIPRAWALL TEJO MISTRY
	CODE OF CIVIL PROCEDURE, 1908			
3	C.M.P./574/2019	DAYANAND PD KASHYAP <b>vs</b> STATE OF JHARKHAND	SABYASANCHI	ABHISHEK SINHA
	CODE OF CIVIL PROCEDURE, 1908			
4	C.M.P./593/2019	MS VIKALP MULTIMEDIA THROUGH ITS MANAGER MR JAWAHARLAL KACHHAP <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	AHALYA MAHATO HARENDRA KR MAHATO JYOTSNA MAHATO	AJIT KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
5	C.M.P./598/2019	SANGEET DALMIA <b>vs</b> SRI RAJ KISHORE SABOO	BINIT CHANDRA	
	CODE OF CIVIL PROCEDURE, 1908			
6	C.M.P./600/2019	DEPUTY DEVELOPMENT COMMISSIONER NAMELY BISHWANATH MAHESHWARI <b>vs</b> STATE OF JHARKHAND	ABHAY PRAKASH	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
	CODE OF CIVIL PROCEDURE, 1908			
7	C.M.P./678/2019	ANIL KUMAR SHARMA <b>vs</b> THE STATE OF JHARKHAND	KAMDEO PANDEY	MUKESH KR SINHA
	CODE OF CIVIL PROCEDURE, 1908			
8	C.M.P./694/2019	COMPLIANCE TIGER LLP F K A HINDUSTAN BAKERY THROUGH ITS DISIGNATED PARTNER JAGRITI MISHRA <b>vs</b> STEEL AUTHORITY OF INDIA LIMITED THROUGH ITS CHAIRMAN	IN PERSON	RAJIV RANJAN
	CODE OF CIVIL PROCEDURE, 1908			
		<b><u>Admission</u></b>		
9	C.M.P./361/2019	UMESH KUMAR <b>vs</b> THE STATE OF JHARKHAND	LALIT YADAV	ADVOCATE GENERAL RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
10	C.M.P./869/2019	SOHAIL AKHTAR <b>vs</b> CHIEF MANAGER BANK OF BARODA	MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 1908			
11	C.M.P./870/2019	IFTEKHAR KHAN <b>vs</b> CHIEF MANAGER BANK OF BARODA	MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 1908			
12	Cont.(Cvl)/1172/2019	ANAND MOHAN GUA HEMBROM <b>vs</b> THE STATE OF JHARKHAND	RAJENDRA PRASAD GUPTA SUDHA GUPTA	RAHUL KR GUPTA NEELAM TIWARY
	CONTEMPT OF COURTS ACT 1971			

**NOTIFIED CASES CAUSELIST COURT NO 13-FOR FRIDAY THE 23RD JULY 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -**

13	Cont.(Cvl)/81/2020	BALESHWAR SAO <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	OM PRAKASH PRASAD	ATANU BANERJEE PRASHANT PALLAV
14	Cont.(Cvl)/160/2020	RAM NIWAS SINGH <b>vs</b> THE NATIONAL COUNCIL FOR TEACHERS EDUCATION  CONTEMPT OF COURTS ACT 1971	VIJAY RANJAN SINHA KAUSHALYA KUMARI	SUNIL KUMAR
15	Cont.(Cvl)/216/2020	MD YOUSUF SHEIKH <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	GAUTAM KUMAR SINGH	JAYANT FRANKLIN TOPPO
16	Cont.(Cvl)/388/2020	DR RAKESH PRASAD SHRIVASTAVA <b>vs</b> THE BOKARO STEEL PLANT THROUGH SRI H N RAI  CONTEMPT OF COURTS ACT 1971	SAMEER SAURABH VISHAL KUMAR	NEELAM TIWARY RAJIV RANJAN
17	Cont.(Cvl)/400/2020	ABHOY ENTERPRISES THROUGH ITS PARTNER BINOY KUMAR SINGH <b>vs</b> STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	SHRESTH GAUTAM YOGENDRA YADAV OMPRAKASH RAHUL DEV	RAJIV RANJAN
18	Cont.(Cvl)/682/2020	AMIT KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY INDUSTRIES DEPARTMENT OF INDUSTRIES  CONTEMPT OF COURTS ACT 1971	RAMIT SATENDER	MANOJ KUMAR DR.ASHOK KR.SINGH
19	Cont.(Cvl)/94/2021	BINTA DEVI <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	RAJESH KUMAR Rashmi Lal	PRAKASH CHANDRA ROY
20	Cont.(Cvl)/180/2021	DR ASHA KUMARI <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	ASHISH KR. THAKUR RISHI BHARATI BINIT CHANDRA	PARTH S. A. SWAROOP PATI DR.ASHOK KR.SINGH